

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/84/2017  
NAME OF THE PETITIONER : VVRS CHITFUND TAMILNADU PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rajasekhar VK consult@nslaw.in 95001 53344	Counsel for the petitioner Company	Rajasekhar.

**ORDER**

Counsel for petitioner present and prayed time for making submissions. No representation on behalf of respondent. Time extended at request. Put up on 17.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

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